

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

.... Applicant/petitioner

v.

Sunar Jewels Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 04.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP
For The Applicant

Mr. Manoj Garg, RP
Mr. Milan Singh Negi, Adv. for CA-1161/2019


ORDER

IA-2433/2020

All the parties are directed to file their written submissions
before the next date of hearing.

List on 23.09.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)